

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 128 /A. The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies till 31<sup>st</sup> March, 2016 is notified in the following manner:-

By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4 ( b )	Promotion (by way of selection) through limited competitive Examination (10%)-Rule 4 (C)	By direct recruitment from Bar (25%)- Rule 4 ( a )
43	09*	01

*\*If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

It is made clear that appointment / promotion over the aforesaid notified vacancies will be subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009.

Dated: 21<sup>st</sup> July, 2015

By Order,

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 6300-6301 /Apptt. Dated Ranchi, the 21<sup>st</sup> July, 2015

Copy forwarded to the Deputy Registrar (Protocol) and I/c NIC Cell, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.

  
21.07.15  
Registrar General